

INDIAN ATHLETES FOR ROME OLYMPICS

43. SHRI JUGAL KISHORE: Will the Minister of EDUCATION be pleased to state:

(a) how many athletes from India are going to take part in the Olympics to be held at Rome;

(b) what are their names and the States to which they belong;

(c) who will be leading the Athletic Team; and

(d) how these athletes have been selected?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) The list has not yet been finalised. The Government of India have, however, agreed to grant financial assistance and foreign exchange in respect of 11 athletes only and the tentative list of these 11 athletes is as under:—

<i>Name</i>	<i>State/Organisation to which belong</i>
1. Milkha Singh	Services
2. Lal Chand	Services
3. Zora Singh	Services
4. Ajit Singh	Services
5. Tilak Raj Joshi	Railways
6. Jagmohan Singh	Punjab
7. V. Sathyanarayana Rao	Railways
8. Gurbachan Singh	Rajasthan
9. Virsa Singh	Services
10. Ranjit Bhatia	Delhi
11. Jagmal Singh	Services

(c) Milkha Singh.

(d) The Amateur Athletic Federation of India fixed standards for the selection of athletes. At the conclusion of the National Athletic Championships at New Delhi in February, 1960 athletes were provisionally selected for training at a Camp held at Mount Abu, where final selections were held in the middle of May, 1960. The two walkers and two Marathon

runners were selected at Dehra Dun as there were no level roads for them to practice or run for trials at Mount Abu.

ALLOTMENT OF QUOTAS OF SOFT COKE AND COAL

44. SHRI SURESH J. DESAI: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether Government have received any representation from the Delhi Coal Dealers Association complaining that preferential treatment is being given to the Railway authorities regarding the allotment of quotas of soft coke and coal; and

(b) what is the procedure adopted in regard to the allotment of quotas of soft coke and coal to private traders and the State Trading Corporation?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):

(a) No.

(b) Quotas for soft coke and coal are allotted by the Coal Controller to Delhi State and the Delhi Administration arrange to procure supplies against the quotas in a manner which they consider to be in the best interests of the State.

CRITICISM OF GOVERNMENT'S POLICY ON ROYALTY PAYMENTS BY THE UNITED STATES TRADE MISSION

45. SHRI SURESH J. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the United States Trade Mission which recently visited India is reported to have criticised Government's policy on royalty payment as being confusing; and

(b) if so, what steps Government have taken to remove this confusion and create conditions to attract the American capital in India?